

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR DUNLOP POLYMERS PRIVATE LIMITED OPERATING IN TYRE MANUFACTURING INDUSTRY AT MYSORE, KARNATAKA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dunlop Polymers Private Limited CIN: U25199KA2003PTC032070
2.	Address of the registered office	139-C, Belagola Industrial Area, Metagalli Mysore, Karnataka 570 016
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	139-A, 139-B & 139-C Belagola Industrial Area, Metagalli Mysore, Karnataka 560 016
5.	Installed capacity of main products/ services	The details can be sought by sending email at ip.dunloppolymers@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by sending email at ip.dunloppolymers@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	The details can be sought by sending email at ip.dunloppolymers@gmail.com
10.	Last date for receipt of expression of interest	10-March-2024
11.	Date of issue of provisional list of prospective resolution applicants	20-March-2024
12.	Last date for submission of objections to provisional list	25-March-2024
13.	Date of issue of final list of prospective resolution applicants	4-April-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-March-2024
15.	Last date for submission of resolution plans	24-April-2024
16.	Process email id to submit EOI	ip.dunloppolymers@gmail.com

23-February-2024
Bengaluru

For Dunlop Polymers Private Limited

M V Sudarshan

IBBI/IPA-002/IP-N00561/2017-2018/11707(AFA Valid upto 6-Nov-24)
No.984/13, 8th Main, Girinagar II Phase, Bangalore – 560 085